

CIRCULAR

NELINO. INDAMETE I/OTN/MISO/233/12/2022 00 December, 202	Ref No: IRDAI/HLT/CIR/MISC/235/12/2022	06 th December, 2022
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To

All Insurers (except ECGC, AIC) and GI Council

Re: Extension of timelines for filing of Health Quarterly Returns to the Authority

- 1. Reference is invited to the circular on Revision of Health Insurance Regulatory Returns vide Circular Ref No. IRDAI/HLT/CIR/MISC/190/9/2022 dated 09th September, 2022.
- 2. In partial modification of Clause 1. ii of the stated circular, it has been decided that the time limit for furnishing quarterly returns is modified from 5 days to 20 days.
- 3. All quarterly returns shall be furnished within 20 days from the close of the reporting quarter.
- 4. All other terms of the circular shall continue mutatis mutandis.
- 5. These norms are applicable with immediate effect and are applicable to all returns to be filed for 3rd Quarter- Financial Year 2022-23 and onwards.
- 6. This has the approval of the Competent Authority.

YegnaPriya Bharath Chief General Manager (Health)